

PRL. CITY CIVIL AND SESSIONS JUDGE
In the Court of Sri K M Rajashekar
CCH 29-XXVIII ADDL. CITY CIVIL SESSIONS JUDGE
Cause List Dated 29-11-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>NOTICE</u>			
1) O.S.	25603/2009		SHAKEEL ABDUL RAHIMAN
<u>LIST OF WITNESS AND DOCUMENTS</u>			
2) O.S.	26429/2020		K N SURESH
<u>EVIDENCE.</u>			
3) O.S.	26278/2010		V.ANAND
4) O.S.	26279/2010		V.ANAND
5) O.S.	25873/2018	DEFN EVIDENCE	Khaleel Pasha
6) O.S.	25169/2019		S M RAGHUPATHI
7) O.S.	26057/2019		B M ASSOCIATES
8) O.S.	25333/2020		K R ADISESHAREDDY
9) O.S.	26082/2020	PLNTF EVIDENCE	M/S CAMBRIDGE LAW FIRM
<u>ARGUMENTS</u>			
10) O.S.	26635/2007		MS. ALI ASSOCAITES
11) O.S.	25805/2009		MS. LAW PARK ASSOCIATES
12) O.S.	26271/2009		
13) O.S.	25022/2017		K.S.SREKANTHA
14) O.S.	26265/2020	ARGUMENTS BY ADV. DEFTS.	NN RAJ URS
<u>JUDGMENTS</u>			
15) O.S.	25338/2021		JOHN C
<u>ORDERS.</u>			
16) O.S.	25803/2017		S Suresh Kumar
17) O.S.	26023/2017		C K Sairam
<u>APPEARANCE OF PARTY</u>			
18) O.S.	25288/2021		B VISWESHARAI AH
<u>HEARING</u>			
19) O.S.	25326/2021		VISHWANATH SHENDGE
20) O.S.	26361/2021		JANARDHANA G
21) O.S.	26366/2021		KAMALNATHAN P
<u>OBJECTIONS</u>			
22) O.S.	25636/2008		IRSHAD AHMED.K.

23) O.S.	26830/2008	SATHYANARAYANA
24) O.S.	26288/2009	VSANT S KORI
25) P and SC	25012/2018	M N Ravindranath
26) O.S.	26270/2019	S.VEMA REDDY AND ASSOCIATES
27) O.S.	25798/2020	P C NARASIMHAIAH
<u>Written Statement</u>		
28) O.S.	25591/2021	H MANJUNATH
<u>CALL ON</u>		
29) O.S.	25814/2019	K.S. SREEKANTHA
<u>Await final report</u>		
30) FDP	25004/2018	S Suresh Kumar
<u>Await Mediation Report</u>		
31) O.S.	25648/2014	SURESH SUBBAIH
<u>NOTICE</u>		
1) Crl.Misc.	26218/2021	A R VIVEK
2) Crl.Misc.	26221/2021	S M HAJIRA
<u>APPEARANCE OF ACCUSED</u>		
3) SC	695/2017	
<u>HEARING</u>		
4) SC	947/2019	
5) SC	1366/2021	PP
<u>ORDERS</u>		
6) SC	1113/2021	PP
7) Crl.Misc.	26205/2021	GOVINDA RAJU

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Cause List Dated 30-11-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	26331/2020		LAW PARK ASSOCIATES
2) O.S.	26168/2021		R R DEVENDRA GOWDA
<u>NOTICE</u>			
3) O.S.	15516/2005		A.K. MOHANA KRISHNAN
4) O.S.	26136/2021		V A MOHANRANGAM
5) O.S.	26157/2021		KAMALANATHAN P
6) O.S.	26189/2021		A NARAYANASWAMY
<u>ISSUES</u>			
7) O.S.	25008/2019		M Erappa Reddy
<u>EVIDENCE.</u>			
8) O.S.	17098/2006		P. ARUN KUMAR
9) O.S.	26865/2013	CROSS EXAMINATION OF DW	LAW PARK ASSOCIATES
10) O.S.	26524/2014	DEFN EVIDENCE	SAIRAM C K
11) O.S.	26543/2014	CROSS EXAMINATION OF PW	K MOHAN
12) O.S.	26562/2014		P.M.NARAYANASWAMY
13) O.S.	26043/2019	PLNTF EVIDENCE	JAYACHANDRAN
14) O.S.	25969/2021		C K SAIRAM
<u>ARGUMENTS</u>			
15) O.S.	25583/2020		S A ASSOCIATES
<u>ORDERS.</u>			
16) EX	25132/2014		SATHISH CHAND
<u>OBJECTIONS</u>			
17) O.S.	25059/2008		SRIVATSA ASSOCIATES
18) O.S.	25398/2014		R CHANDRASHEKAR
<u>To Carryout Amendment</u>			
19) O.S.	26283/2019		D Bhuvaneshwari
<u>OBJECTIONS</u>			
1) Crl.Misc.	26229/2021		V ANAND

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CCH 29-XXVIII ADDL. CITY CIVIL SESSIONS JUDGE
Cause List Dated 01-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	25418/2017		B Dinesh
2) O.S.	25734/2020		B PALAKSHAPPA
3) O.S.	25806/2020		N SRINIVAS
<u>EVIDENCE.</u>			
4) O.S.	25013/2021		SA ASSOCIATES
<u>ARGUMENTS</u>			
5) Misc	25086/2021		D L RANSA VASANTHI
<u>ARGUMENTS.</u>			
1) SC	496/2019		
<u>HEARING</u>			
2) CRL.A	25351/2019		M SAMPATH KUMAR
<u>ORDERS</u>			
3) Crl.Misc.	26185/2021		C R GOPALSWAMY
4) Crl.Misc.	26195/2021		R BALAJI
5) Crl.Misc.	26207/2021		GANESH R AND ASSOCIATES

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CCH 29-XXVIII ADDL. CITY CIVIL SESSIONS JUDGE
Cause List Dated 02-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	25928/2008		K.T. ANAND
2) O.S.	26183/2021		PARTY IN PERSON
<u>NOTICE</u>			
3) O.S.	7347/2009		
<u>LIST OF WITNESS AND DOCUMENTS</u>			
4) O.S.	26106/2014		GANGADHARA GOWDA A B
5) O.S.	25220/2020		RUDRACHAR AND ASSOCIATES
6) O.S.	26295/2020		SHASHIDHAR
<u>EVIDENCE.</u>			
7) O.S.	16665/2005	CROSS EXAMINATION OF PW	JOSE SABASTIAN ASSOCIATES
8) O.S.	25590/2008	DEFN EVIDENCE	SYED MUBASHEER AHMED
9) O.S.	25482/2009		GURU GANESH ASSOCIATES
10) O.S.	26116/2017		VGB Associates
11) O.S.	25558/2018	DEFN EVIDENCE	Ravishankar M Swamy
12) O.S.	25119/2019		T Ramesh Babu
<u>ARGUMENTS</u>			
13) O.S.	25786/2013		V.S.BIJU
14) O.S.	25099/2014		KESHAVA MURTHY
<u>JUDGMENTS</u>			
15) O.S.	25455/2019		M.G.C. AND CO
<u>ORDERS.</u>			
16) Misc	25103/2021		M L SRIMATHI
<u>HEARING</u>			
17) O.S.	25853/2021		SYED KHALEEL PASHA
<u>CALL ON</u>			
18) O.S.	25394/2014		SIDDHARTH H M

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In the Court of Sri K M Rajashekar
CCH 29-XXVIII ADDL. CITY CIVIL SESSIONS JUDGE
Cause List Dated 03-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	25350/2020		FX AND CO
2) O.S.	25366/2020		FX AND CO
<u>NOTICE</u>			
3) O.S.	17166/2006		G.V. BABU
4) O.S.	1879/2011		
5) EX	25306/2019		Srinivasa N
<u>LIST OF WITNESS AND DOCUMENTS</u>			
6) O.S.	25813/2020		P C NARASIMHAIAH
<u>EVIDENCE.</u>			
7) O.S.	25702/2014	CROSS EXAMINATION OF DW	VELLANKI RAVI
8) O.S.	25851/2017	CROSS EXAMINATION OF DW	Biju and Co
9) O.S.	26543/2018	CROSS EXAMINATION OF PW	D Dinakar and Associates
<u>ORDERS.</u>			
10) O.S.	25605/2018		C R RAGHAVENDRA REDDY
<u>CALL ON</u>			
11) FDP	25006/2017		Suresh S Lokre
12) EX	25107/2021		LEGAL AXIS
<u>NOTICE</u>			
1) SC	718/2021		
2) SC	896/2021		
<u>APPEARANCE OF ACCUSED</u>			
3) SC	444/2020		PP
<u>HEARING</u>			
4) Crl.Misc.	25946/2021		V ANAND
<u>ORDERS</u>			
5) Crl.Misc.	26215/2021		ELUKOTI N

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CCH 29-XXVIII ADDL. CITY CIVIL SESSIONS JUDGE
Cause List Dated 04-12-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	25088/2009		SURESH KUMAR
2) O.S.	25023/2020	SS TO DEFT. BY RPAD	Anitha Joseph
3) O.S.	25606/2021		VIJAYAKUMAR RAVOOR
4) O.S.	25622/2021		FX AND CO. ADVOCATES
<u>NOTICE</u>			
5) EX	25013/2016		K.SHRIKRISHNA
6) EX	25030/2017		S.Ramakrishnan
7) EX	25074/2020		Ashokbabu
<u>EVIDENCE.</u>			
8) O.S.	25673/2010	FURTHER EVIDENCE FOR PLNTF	JOSE SEBASTIAN
9) O.S.	25486/2014	FURTHER EVIDENCE FOR DEFND	PRAKASH T HEBBAR
10) O.S.	25790/2014		G.SUKUMARAN
11) O.S.	26124/2014		KALYAN BASAVRAJ S
12) O.S.	26445/2014	CROSS EXAMINATION OF DW	S.KALYAN BASAVARAJ
13) O.S.	6959/2015	CROSS EXAMINATION OF DW	
14) O.S.	25524/2021		V CHANDRAKANTHAN
<u>ARGUMENTS</u>			
15) O.S.	25493/2014		VGB ASSOCIATES
16) O.S.	25817/2017		NMR Associates
17) FDP	25015/2017		V Anandand D.V Srinivas
18) O.S.	671/2020		
19) O.S.	25825/2020		SA ASSOCIATES
20) O.S.	25826/2020		SA ASSOCIATES
<u>OBJECTIONS</u>			
21) EX	25011/2016		K.SHRIKRISHNA
22) EX	25012/2016		K.SHRIKRISHNA
<u>To Carryout Amendment</u>			
23) EX	25014/2016		K.SHRIKRISHNA
24) FDP	25021/2020		SRIDHAR N HEGDE
<u>NOTICE</u>			

1) SC 650/2017

APPEARANCE OF ACCUSED

2) SC 1008/2016

HEARING

3) SC 300/2021